

High Court at Calcutta
STATEMENT FOR THE MONTH OF JUNE, 2021

INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 30.06.2021				
Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 30.06.2021
ORIGINAL SIDE				
01. CIVIL	19,122	95	171	19046
02. CRIMINAL	0	0	0	0
03. TOTAL	19,122	95	171	19046
APPELLATE SIDE (including Circuit Benches at Andaman & Nicobar Islands and Jalpaiguri)				
04. CIVIL	1,81,263	671	914	181020
05. CRIMINAL	44,134	753	777	44110
06. TOTAL	2,25,397	1424	1691	225130
07. GRAND TOTAL	2,44,519	1519	1862	244176

The Statement/statements have been made on the basis of data received from CIS (Appellate Side) and statements from Original Side, Circuit Benches at Andaman & Nicobar Islands and Jalpaiguri.

High Court at Calcutta

(A.S., O.S., Circuit Benches at A & N Islands and Jalpaiguri)

June, 2021 (During the period from 01.06.2021 to 30.06.2021)

High Court	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total
A.S	180188	43354	223542	625	655	1280	901	715	1616	179912	43294	223206	(-)0.15	(-)0.13	(-)0.15	290	144	434	124391	17501	141892
O.S.	19122	0	19122	95	0	95	171	0	171	19046	0	19046	(-)0.39	X	(-)0.39	127	0	127	11290	0	11290
C.B. (A&N)	223	33	256	8	5	13	7	3	10	224	35	259	(+)0.44	(+)6.06	(+)1.17	0	0	0	1	0	1
C.B. (Jal.)	852	747	1599	38	93	131	6	59	65	884	781	1665	(+)3.75	(+)4.55	(+)4.12	0	0	0	0	0	0
Total	200385	44134	244519	766	753	1519	1085	777	1862	200066	44110	244176	(-)0.15	(-)0.05	(-)0.14	417	144	561	135682	17501	153183

High Court at Calcuta
STATEMENT FOR THE MONTH OF MAY, 2021

INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 31.05.2021				
Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 31.05.2021
ORIGINAL SIDE				
01. CIVIL	19,106	31	15	19,122
02. CRIMINAL	0	0	0	0
03. TOTAL	19,106	31	15	19,122
APPELLATE SIDE (including Circuit Benches at Andaman & Nicobar Islands and Jalpaiguri)				
04. CIVIL	1,81,255	106	98	1,81,263
05. CRIMINAL	44,177	179	222	44,134
06. TOTAL	2,25,432	285	320	2,25,397
07. GRAND TOTAL	2,44,538	316	335	2,44,519

The Statement/statements have been made on the basis of data received from CIS (Appellate Side) and statements from Original Side, Circuit Benches at Andaman & Nicobar Islands and Jalpaiguri.

High Court at Calcutta

(A.S., O.S., Circuit Benches at A & N Islands and Jalpaiguri)

May, 2021 (During the period from 01.05.2021 to 31.05.2021)

High Court	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total
A.S	180190	43421	223611	94	149	243	96	216	312	180188	43354	223542	(-)0.001	(-)0.15	(-)0.03	0	7	7	111793	27364	139157
O.S.	19106	0	19106	31	0	31	15	0	15	19122	0	19122	(+)0.08	X	(+)0.08	1	0	1	11417	0	11417
C.B. (A&N)	219	32	251	5	1	6	1	0	1	223	33	256	(+)1.82	(+)3.12	(+)1.99	0	0	0	1	0	1
C.B. (Jal.)	846	724	1570	7	29	36	1	6	7	852	747	1599	(+)0.70	(+)3.17	(+)1.84	0	0	0	0	0	0
Total	200361	44177	244538	137	179	316	113	222	335	200385	44134	244519	(+)0.01	(-)0.09	(-)0.007	1	7	8	123211	27364	150575

High Court at Calcutta
STATEMENT FOR THE MONTH OF APRIL, 2021

INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 30.04.2021				
Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 30.04.2021
ORIGINAL SIDE				
01. CIVIL	19,015	225	134	19,106
02. CRIMINAL	0	0	0	0
03. TOTAL	19,015	225	134	19,106
APPELLATE SIDE (including Circuit Benches at Andaman & Nicobar Islands and Jalpaiguri)				
04. CIVIL	1,80,420	2,667	1,832	1,81,255
05. CRIMINAL	43,569	1,148	540	44,177
06. TOTAL	2,23,989	3,815	2,372	2,25,432
07. GRAND TOTAL	2,43,004	4,040	2,506	2,44,538

The Statement/statements have been made on the basis of data received from CIS (Appellate Side) and statements from Original Side, Circuit Benches at Andaman & Nicobar Islands and Jalpaiguri.

High Court at Calcutta

(A.S., O.S., Circuit Benches at A & N Islands and Jalpaiguri)

April, 2021 (During the period from 01.04.2021 to 30.04.2021)

High Court	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civ.	Crl.	Total	Civ.	Crl.	Total	Civ.	Crl.	Total	Civ.	Crl.	Total	Civ.	Crl.	Total	Civ.	Crl.	Total	Civ.	Crl.	Total
A.S	179468	42904	222372	2337	1011	3348	1615	494	2109	180190	43421	223611	(+)0.40	(+)1.20	(+)0.55	120	27	147	127031	27274	154305
O.S.	19015	0	19015	225	0	225	134	0	134	19106	0	19106	(-)0.04	X	(-)0.04	10	0	10	11418	0	11418
C.B. (A&N)	204	29	233	51	04	55	36	01	37	219	32	251	(+)7.35	(+)10.34	(+)7.72	0	0	0	1	0	1
C.B. (Jal.)	748	636	1384	279	133	412	181	45	226	846	724	1570	(+)13.1	(+)13.8	(+)13.4	0	0	0	0	0	0
Total	199435	43569	243004	2892	1148	4040	1966	540	2506	200361	44177	244538	(+)0.46	(+)1.39	(+)0.63	130	27	157	138450	27274	165724

High Court at Calcutta
STATEMENT FOR THE MONTH OF MARCH, 2021

INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 31.03.2021				
Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 31.03.2021
ORIGINAL SIDE				
01. CIVIL	19,030	347	362	19,015
02. CRIMINAL	0	0	0	0
03. TOTAL	19,030	347	362	19,015
APPELLATE SIDE (including Circuit Benches at Andaman & Nicobar Islands and Jalpaiguri)				
04. CIVIL	1,80,032	3,960	3,572	1,80,420
05. CRIMINAL	43,198	1,466	1,095	43,569
06. TOTAL	2,23,230	5,426	4,667	2,23,989
07. GRAND TOTAL	2,42,260	5,773	5,029	2,43,004

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High Court at Calcutta

(A.S., O.S., Circuit Benches at A & N Islands and Jalpaiguri)

March, 2021 (During the period from 01.03.2021 to 31.03.2021)

High Court	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total
A.S	179171	42573	221744	3654	1260	4914	3357	929	4286	179468	42904	222372	(+)0.16	(+)0.77	(+)0.28	95	34	129	127147	27891	155038
O.S.	19030	0	19030	347	0	347	362	0	362	19015	0	19015	(-)0.07	X	(-)0.07	15	0	15	11428	0	11428
C.B. (A&N)	218	39	257	77	03	80	91	13	104	204	29	233	(-)6.42	(-)25.64	(-)9.33	4	0	4	1	0	1
C.B. (Jal.)	643	586	1229	229	203	432	124	153	277	748	636	1384	(+)16.32	(+)8.53	(+)12.61	0	0	0	0	0	0
Total	199062	43198	242260	4307	1466	5773	3934	1095	5029	199435	43569	243004	(+)0.18	(+)0.85	(+)0.30	114	34	148	138576	27891	166467